

**MANUFACTURE OF PRINTING MACHINERY
BY HMT WITHOUT FOREIGN COLLABORATION**

469. SHRI NIREN GHOSH:
SHRI MONORANJAN ROY; SHRI
M. R. VENKATARAMAN

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Hindustan Machine Tools Ltd., has submitted a scheme for manufacturing the various items of printing machinery without seeking any foreign collaboration;

(b) if so, whether Government have considered the scheme; and

(c) if not, the reasons therefor and when the decision is likely to be taken in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c). A scheme for the manufacture of a wide range of Printing Machinery including Automatic Letter Presses, Offset Presses and Paper Cutting Machines in technical collaboration with Messrs. Societa Nibilo of Italy has been submitted by Hindustan Machine Tools Limited, Bangalore to the Government. This scheme is presently under consideration.

**APPOINTMENT OF ADIVASIS IN HEAVY
ENGINEERING CORPORATION, RANCHI**

470. SHRI MONORANJAN ROY: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether Government had given any assurance to the evicted Adivasis that they would be absorbed in Heavy Engineering Corporation, Ranchi;

(b) the total number of Adivasis appointed to permanent posts, muster rolls etc;

(c) the total number of applications of the evicted Adivasis which are still pending; and

(d) the steps Government propose to take to absorb all the evicted Adivasis against permanent posts?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT):

(a) No such assurance has been given. Heavy Engineering Corporation do, however, endeavour to provide employment to one or two persons from each of the displaced families, whether Adivasi or otherwise.

(b) So far, 1213 persons from displaced families have been appointed in Heavy Engineering Corporation on a regular basis and 1480 on muster roll basis; out of these, 710 regular employees and 1070 muster roll workers are Adivasis.

(c) The Company does not invite applications for filling these posts. It maintains a register of families and issues offers of appointments after selecting persons from this register.

(d) More displaced persons will be gradually appointed as and when vacancies arise. As regards permanent absorption of muster roll workers, the Company's policy is that unskilled employees on muster roll should be appointed on regular basis after completion of one year's service, and skilled workers on muster roll should be appointed on regular basis.

**मथुरा-हाथरस मीटर गेज लाइन पर
सोनई क्रासिंग स्टेशन**

471. श्री सूरज प्रसाद : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मथुरा हाथरस मीटर गेज लाइन पर सोनई क्रासिंग स्टेशन के निर्माण के लिये जिन किसानों की